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[5 SEP., 2007]

could be incurred, but with the amounts already spent for modernization, Central Para-Military Forces (CPMFs) have been able to procure substantial quantity of sophisticated weaponry, communication/surveillance equipment and bullet proof vehicles which are being used extensively by the CPMFs during various operations with good effect.

It has been a constant endeavour on the part of the Government to equip the forces with modem weaponry/equipments etc. In order to ensure speedy/full utilization of earmarked funds, the Government has taken various steps to expedite procurement process such as setting up of expert groups for formulation of qualitative requirements, initiating process for procuring items not available on DGS&D late contracts through open tender, etc.

Non-utilization of funds under modernisation of police force scheme

†2384. SHRI AJAY MAROO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the amount given to different States for modernization of police forces is not utilized fully;

(b) whether Government have received any complaints or information regarding the diversion of this amount for some other purpose by State Governments;

(c) the effects of the diversion or non-utilization of the full amount on the security system; and

(d) the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (d) The funds released to various State Governments under the Scheme for Modernization of State Police Forces (MPF Scheme) have been, by and large, fully utilized by States except a few instances of unspent funds being carried over to the subsequent year(s). However, no specific complaint or information regarding diversion of the funds has been received in this Ministry. Instructions are issued from time to time to the State Governments to ensure proper and timely utilization of funds released during previous years and funds are released in subsequent years in the light of utilization reports received from the States.

Naxal attack on people's representatives and officials

†2385. SHRI BHAGWATI SINGH: SHRI BRIJ BHUSHAN TIWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that number of incidents of attack of Naxalite's Organisation on people's representative and officers of General Administration have increased in the last three years;

[†] Original notice of the question was received in Hindi.

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(b) if so, whether Government would take holistic action for eliminating Naxal terror in Naxal affected States; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) The details are given below:

	Attacks	Deaths	
2004			
People's representatives	114	45	
Government officials	245	100	
2005			
People's representatives	111	64	
Government officials	201	153	
2006			
People's representatives	31	20	
Government officials	216	158	

(b) and (c) The approach is to address the naxalite problem in a holistic manner, on the security, development and public perception management fronts. Law and order being a State subject, dealing with the various issues related to naxalite violence in a State lies in the domain of the concerned State Government. The Central Government is supplementing the efforts and resources of the State Governments through a variety of measures, including deployment of Central Para Military Forces which work under the command of the State Governments concerned, strengthening of the local Police and Intelligence agencies through the Scheme for Modernization of State Police Forces, provision of financial assistance through the Scheme of Security Related Expenditure, sharing of Intelligence and bringing about inter-State coordination.

Naxalite attack in mining industries

2386. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that naxalite attack has increased in the mining industries;
- (b) if so, the number of attacks occurred during the last three years; and
- (c) the steps Government are taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Number of naxalite attacks on mining industries, as per information available, is as below: